

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes, Sir.

(b) & (c). The recommendations made by the Committee are under the consideration of the Government. The report along with the Government's decision will be placed on the Table of the House in due course.

**Shri Raghunath Singh:** The question is in Hindi, Sir.

श्री भक्त बर्दान : इस कमेटी के टर्मस आफ रिफ्रेंस को मैं ने देखा था । क्या मैं यह आशा कर सकता हूँ कि इस कमेटी ने संसद सदस्यों की कठिनाइयों पर भी विचार किया है कि कभी कभी किसी सदस्य को एक फ्लैट भी नहीं मिलता है और कभी कभी एक एक सदस्य के पास दो-दो फ्लैट हो जाते हैं ?

**Shri Anil K. Chanda:** The Committee really dealt with only the general pool accommodation meant for Government servants. So far as the Parliament Pool is concerned, it is under the control of the Chairman of the House Committee.

श्री अचल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगे कि जो गवर्नमेंट सर्वेंट्स दिल्ली में काम करते हैं उन में से कितनी संख्या में ऐसे लोग हैं जो कि परमानेंट हैं लेकिन जिन को अभी तक मकान नहीं मिला है ?

**Shri Anil K. Chanda:** Roughly speaking, we are about 45,000 units short of the requirements.

श्री भक्त बर्दान : क्या मंत्री महोदय बताने की कृपा करेंगे कि इस कमेटी की रिपोर्ट पर कब तक विचार हो जायेगा और कब से नये नियम लागू हो जायेंगे ?

**Shri Anil K. Chanda:** In secretariat language, the matter is under the active consideration of Government.

**Discussion about Goa in U.N.O.**

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\*462. { **Shri Hem Barua:**  
**Shri Subiman Ghose:**  
**Shri Damar:**  
**Shri Kalika Singh:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Government propose to take up the Goa issue before the U.N. General Assembly currently meeting in U.S.A.;

(b) whether it is a fact that Government are not interested to take up the issue before the Trusteeship Committee of the U.N.; and

(c) whether Government have made any final protest to Portugal against the denial of civil liberties in their possessions?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). The issue of Goa has not been placed before the United Nations and it is not the intention of the Government to do so. The general question of information on non-self governing territories which is being considered by the Fourth Committee has come up year after year and our delegates to the United Nations General Assembly have spoken in general terms referring also to the case of Goa. India along with other African and Asian countries brought forward a resolution, on 8th November 1960, before the Fourth Committee on the general question of the colonies of Spain and Portugal, calling on the Governments of these two countries to discharge without further delay the obligation laid down in Article 73(e) of the Charter to transmit information to the Secretary General on the conditions prevailing in the colonial territories under them. The resolution, which was adopted by the Committee on 11th November 1960, *inter alia*, urged the two Governments to ensure to the indigenous populations of their colonial territories "full freedom for democratic political activities which would accelerate the attainment by them of

independence". Further developments are awaited.

(c). We have protested from time to time and shall continue to protest about the suppression of civil liberties in the Portuguese colonial possessions.

**Shri Hem Barua:** Except for living in the quixotic hope that Portugal would one day quit Goa because of developments in Africa, may I know what positive steps Government propose to take towards the liberation of Goa?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** At the present moment we continue the policy that has been pursued during the last few years, which has been referred to in this House, and which is not a policy of taking military steps. Other steps, such as we can, we take.

**Shri Hem Barua:** May I know whether it is a fact that Portugal has refused to furnish, as required under the U.N. Charter, information about her colonies including Goa on the plea that they are part of the metropolitan territory? If so, what steps have Government taken to samjhao Portugal, to make Portugal understand?

**Shri Jawaharlal Nehru:** Perhaps the United Nations may try to do so, as the hon. Member said to samjhao Portugal.

**Shri Nath Pai:** The Prime Minister just now said that there is no question of providing a military solution to Goa, and the House will understand and appreciate it perhaps. But may we know what steps are being taken at least to inform world public opinion about the state of affairs in Goa and bring pressure of world opinion on Portugal? We know full well, of course, that Portugal is not easily amenable to public opinion; nonetheless, what are we doing to get world public opinion on our side?

**Shri Jawaharlal Nehru:** I should imagine there has been a very consi-

derable change in world public opinion in the course of the last four or five years. That is, the change has been against Portugal. There is hardly any country, barring perhaps one or two, which has not strongly criticised Portugal, even in regard to its home policies and liberties in its own metropolitan country, so that, so far as that is concerned, that is a development which is, from our point of view, a good development.

**Shri Braj Raj Singh:** Under the provisions of the U.N. Charter, a non-selfgoverning territory is required to submit reports to the U.N. Portugal has been holding that Goa and other territories which are non-selfgoverning territories really, are parts of Portugal. As the Prime Minister has said, considerable public opinion has been created in the world against Portugal. So, may I know whether the Government of India would take any steps in the U.N. to compel Portugal to give reports about Goa to the U.N.?

**Shri Jawaharlal Nehru:** Those steps have been taken only recently in the U.N.

**Shri Khadilkar:** The Government has been showing a good deal of sympathy for the liberation struggle of colonies and suppressed people wherever it is going on. We are also occasionally recognising provisional governments formed in colonies that are trying to liberate themselves. Though Goa is not a colony and we consider it part of our country, if such a provisional government is formed by Goans, will it be recognised by our Government?

**Mr. Speaker:** It is all hypothetical.

**Dr. Ram Subhag Singh:** May I know the sources of gathering information at present, because some of the Indian nationals who were political prisoners in Goa have now been transferred to Portugal? Under what conditions are they living?

**Shri Jawaharlal Nehru:** One person, according to our information has

been sent to Portugal, one person whom we consider an Indian national; but I do not think they accept that fact. The others who may have been transferred are technically Goanese, Portuguese, nationals. I do not know what other information the hon. Member is referring to.

**Dr. Ram Subhag Singh:** Previously, we used to gather information about their welfare through the Egyptian Embassy. What are the present sources of gathering such information?

**Shri Jawaharlal Nehru:** Our interests there are looked after by the United Arab Republic's Embassy in Delhi. In addition to that, the International Red Cross also looks after, in so far as prisoners and their conditions and comforts are concerned. Also, compared to previous years, a little more information comes from normal sources, that is, people coming and going from Goa. Previously, there were very few; now, there are more people who come and go.

**Shri Nath Pai:** As several Members have pointed out, Portugal makes the preposterous claim that Goa is a part of the Portuguese territory. There are some countries which have pledged themselves to guaranteeing the territorial integrity of Portugal. In the light of this statement, have Government, in the process of getting Goa's liberation by peaceful means, sought clarification from these Governments whether their conception of guaranteeing the territorial integrity of Portugal embraces Goa also?

**Shri Jawaharlal Nehru:** Only recently, the hon. Member might have seen that the question of Portuguese overseas territories has been discussed in the United Nations; and Goa was naturally one of them, though a larger question, larger in the sense of territory etc. is Angola and those Portuguese territories in Africa. There too, the defence was that these were not colonies but parts of Portugal elsewhere. That is rather an extraordinary defence, which no country that I am aware of has accepted. It

is rather, almost one might say, farcical. This matter has been frequently brought before other countries, and nobody accepts the Portuguese claim. But we live in a peculiar world in which questions are not considered on their merits but in relation to the cold war; and everything is judged by that standard. So, even though they might be convinced of something, they would not like to upset other calculations drawn from other sources.

**Shri Jaipal Singh:** We, rightly I think, say that Goa is India. But I find that we do not treat Goans as Indian nationals, nor do we give them the franchise. How is this incongruity to be explained?

**Shri Jawaharlal Nehru:** Goa is obviously, geographically, culturally India; it is not so politically. It is an obvious fact. The writ of this Parliament at the present moment does not run to Goa, if that is the test.

#### X-Ray Equipment

\*463. { **Shri R. C. Majhi:**  
**Shri Subodh Hansda:**

Will the Minister of Commerce and Industry be pleased to refer to para 46 at page 96 of the Annual Report of his Ministry for 1959-60 and state:

(a) whether the scheme, that has been sanctioned for the indigenous manufacture of X-Ray equipment, has been implemented; and

(b) when the production will commence?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

The present position in regard to the three schemes is as follows:—

1. M/s. Radon House, Calcutta—  
This firm has been functioning as a small scale unit producing simple